

Seventeenth Loksabha

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Title: Presentation of the 15th, 16th, 17th and 18th reports of the Committee on Subordinate Legislation.

SHRI BALASHOWRY VALLABHANENI (MACHILIPATNAM):

Sir, I rise to present the following reports (Hindi and English versions) of the Committee on Subordinate Legislation:-

(1) The Fifteenth Report on the Appellate Tribunal for Electricity Salary Allowances and other Conditions of Service of the Officers and Employees (Amendment) Rules, 2017 [GSR 39(E) of 2017].

(2) The Sixteenth Report on action Taken by the Government on the Observations/Recommendations contained in the Seventh Report of the Committee on Subordinate Legislation (Seventeenth Lok Sabha) on the Bhakra Beas Management Board Amendment Rules, 2017.

(3) The Seventeenth Report on action Taken by the Government on the Observations/Recommendations contained in the Eighth Report of the Committee on Subordinate Legislation (Seventeenth Lok Sabha) on the Customs Brokers Licensing Regulations, 2018 [G.S.R. No.451(E) of 2018].

(4) The Eighteenth Report on action Taken by the Government on the Observations/Recommendations contained in the Ninth Report of the Committee on Subordinate Legislation (Seventeenth Lok Sabha) on the

Sea Cargo Manifest and Transhipment Regulations, 2018 [G.S.R. No.448(E) of 2018].